

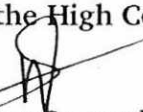
PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 07th September, 2019

No. 302 A : On being relieved of his present assignment, Sri Phool Chandra Choudhay, Principal Judge, Family Court, presently posted as Officer-On-Special Duty in the Governor -cum- Chancellor's Secretariat, Patna on deputation is transferred and posted as District and Sessions Judge of Bhojpur at Ara vice Sri Amrit Lal Yadav, since retired.

By order of the High Court,


Registrar General

Memo No. 72935 - 72953 /Dated, Patna the 07th September, 2019

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Principal Secretary to the Governor of Bihar, Raj Bhawan, Patna / Sri Phool Chandra Choudhary, Officer-on-Special Duty in the Governor-cum-Chancellor's Secretariat, Patna / District and Sessions Judge, Bhojpur at Ara / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O., Monitoring Cell, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to join his new assignment soon on being relieved of his present deputation post.)


[He is requested to get Sri Phool Chandra Choudhary relieved of his present post immediately to enable him to join his new assignment soon thereafter.]

(-) For Sri Phool Chandra Choudhary only.

[-] For:-

- (i) The Principal Secretary, General Administration Department, Government of Bihar, Patna.
- (ii) The Secretary to the Government of Bihar, Law Department, Patna.
- (iii) The Principal Secretary to the Governor of Bihar, Raj Bhawan, Patna.

By order of the High Court,


Registrar General